

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND
APPEAL NO. 12 OF 2016**

Dated: 11th December, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. M G Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. **Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Ms. Ankita Bafna
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. M G Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Ms. Ankita Bafna
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. M G Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

ORDER

Heard the learned senior counsel and learned counsel for the parties.

Ten days' time is granted to the learned senior counsel for the Appellant to file written submissions i.e. on or before 21.12.2018 with advance to the other side. Thereafter, 10 days time is granted to the learned counsel appearing for the respondent Nos.1, 2 and 3 to file their respective written submissions i.e. on or before 03.01.2019 with advance copy to the other side.

List these matters for hearing on **18.01.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member